

(b) Yes, Sir.

(c) Sites in Kerala have been assessed by the Site Selection Committee for setting up nuclear power stations and its report for the Southern Electricity Region of which Kerala forms a constituent part is under consideration of the Government.

Ministry for Urban Development at the Centre

2349. SHRI NARSINGRAO SURYA-WANSHI : Will the PRIME MINISTER be pleased to state :

(a) whether Government have considered the recommendations of the study team set up by the Administrative Reforms Commission under the chairmanship of Sarvashri Dr. B.G. Barve and Dr. C.D. Deshmukh to have full-fledged Machinery/Ministry for urban development at the Centre;

(b) if so, the details thereof; and

(c) if not, the reasons thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF PERSONNEL AND ADMINISTRATIVE REFORMS AND CULTURE (SHRI K.P. SINGH DEO) :

(a) to (c). The Study Teams appointed by the Administrative Reforms Commission submitted their reports to the Commission and not to the Government. The Study Team on "Machinery of the Government of India and its Procedures of Work" did not recommend the setting up of a full-fledged Ministry for Urban Development at the Centre but recommended the setting up of a Department of Regional Planning (within the proposed Ministry of Health, Family Planning and Regional Planning) responsible for Town and Country Planning, Urban Development, Housing, Lands and Local Self-Government. The Commission did not agree with the above recommendation of its Study Team.

Monument of Mahbub Mansion at Malakhet, Hyderabad

2350. SHRI B B. RAMAIAH : Will the Minister of CULTURE be pleased to state:

(a) whether Government's attention has been drawn to the news item appearing in the News Time dated 27 February, 1985

regarding the alleged neglect of the Mahbub Mansion at Malakhet in Hyderabad and if so, corrective steps taken/proposed; and

(b) whether Government have any policies/programmes to protect the known existing monuments including those under the State Government, and if so, reasons for neglect of Mahbub Mansion ?

THE MINISTER OF STATE IN THE DEPARTMENT OF PERSONNEL AND ADMINISTRATIVE REFORMS AND CULTURE (SHRI K.P. SINGH DEO) :

(a) Yes, Sir. The Mansion is not a monument under the protection of the Archaeological Survey of India. Government of Andhra Pradesh have been requested to look into the matter.

(b) Archaeological Survey of India protects only those monuments, including those under the State Government, which are more than 100 years old and considered historically, archaeologically and architecturally to be of national importance. As the Mansion is not under the protection of the Archaeological Survey of India, the question of its neglect by the Archaeological Survey of India does not arise.

"National Perspective Plan to Prevent Water Pollution"

2351. SHRI SRI HARI RAO : Will the PRIME MINISTER be pleased to state :

(a) whether there is widespread pollution of rivers in India, including the Ganga;

(b) if so, the full details of the pollution and plans to prevent such pollution due to the discharge from farms/cities, industrial wastes and fertilizers/pesticides from the fields;

(c) whether his Ministry has prepared any action Plan for prevention of pollution in Ganga during the Seventh Five Year Plan;

(d) if so, the estimated amount thereby; and

(e) whether any National Perspective Plan has been drawn for the entire

country's needs to prevent pollution of water and if so, details thereof and time frame in which the problem is proposed to be tackled ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI VIR SEN) : (a) Yes, Sir; Some stretches of rivers, primarily those in the neighbourhood of large cities are polluted.

(b) Pollution of major rivers in the country is contributed by disposal of untreated waste water from the cities and towns (80% to 90% of total pollution). Pollution potential in the river Ganga basin arising out of human habitation, industrial use fertiliser/pesticides etc. has been estimated. Municipal waste water accounting for 80% to 90% and industrial effluents for 10% to 20%. Studies on river-basin specific pollution on discharge from farms, fertilizers and pesticides (except for Ganga) have not been made. Studies are being initiated in the basins of Brahmani, Brahmaputra, Cauvery, Krishna, Damodar, Mahi and Sabarmati in the 7th Plan and such studies on the remaining rivers of the country will be taken up and plans drawn later on.

(c) and (d). Yes, Sir; An expert Committee constituted by the Department of Environment has prepared an Action Plan for the Prevention of pollution of Ganga. Under the first phase of the programme, 27 class I cities would be taken up at an estimated cost of Rs. 250 crores.

(e) No such perspective plan has been drawn so far. However, plans will be formulated in due course of time. Time frame cannot be predicted at this stage.

[*Translation*]

Complaints Against Military Officers of Danapur Cantonment Recruitment Office

2352. SHRI ABDUL HANNAN ANSARI : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of complaints received by Central Bureau of Investigation, Patna against the Military Officers of Danapur Cantonment Recruitment Office from January, 1963 to 20 March, 1985; and

(b) the number of complaints disposed of and those which are still pending ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI-MATI RAM DULARI SINHA) : (a) and (b). The information is being collected and will be laid on the Table of the House.

[*English*]

Loss of Forests Due to Floods

2353. SHRI BANWARI LAL BAIRWA : Will the PRIME MINISTER be pleased to state :

(a) the causes of the increased intensity of floods all over the country;

(b) the extent to which loss of forests are responsible for such a phenomenon; and

(c) the details of the schemes for preservation of forests in hill areas to prevent floods ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI VIR SEN) : (a) The main causes of increased intensity of floods in the country are.

(i) Denudation of forests;

(ii) Excessive grazing;

(iii) Extension of agriculture and horticulture to steep slopes without conservation measures;

(iv) Poor drainage;

(v) Abnormal rainfall; and

(vi) Tidal bores.

(b) Though the exact extent cannot be quantified, denudation of forests is a major cause of floods.

(c) A statement is attached.

Statement

Steps taken/proposed to be taken to conserve and develop the forests of the country including those in the hilly areas.

(i) The Forest (conservation) Act, 1980 has been enacted to check indiscriminate diversion of forest